

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

2. C.P. 49/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **08.11.2023**

NAME OF THE PARTIES: Stubbs Inn Private Limited.

SECTION 66

ORDER

Hearing Through: VC and Physical (Hybrid) Mode

Adv. Balasaheb Yewale for the Petitioner is present.

The pronouncement of the matter is deferred on the ground that clarification was sought relating to the reduction of capital. Ld. Counsel appearing for the Petitioner undertook to provide the same.

List this matter on **23.11.2023**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

//NSW//

Sd/-
LAKSHMI GURUNG
Member (Judicial)